

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO.364**

**TO BE ANSWERED ON THE 01<sup>ST</sup> DECEMBER, 2015/ AGRAHAYANA 10, 1937 (SAKA)**

**TERRORISTS ATTACK IN POLICE STATIONS**

**364. SHRI MALLIKARJUN KHARGE:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

**(a) whether the terrorists who attacked Police Station in Gurdaspur District, Punjab on 27 July, 2015 came from Pakistan;**

**(b) if so, whether there was any intelligence input in this regard;**

**(c) whether the support base of the said terrorists has been identified;**

**(d) if so, the action taken in this regard;**

**(e) whether compensation and jobs have been given by the Government to the family members of Police Officer killed and others injured in the said incident and if so, the details thereof; and**

**(f) the steps taken to beef up security at important installations in the border areas?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI HARIBHAI PARATHIBHAI CHAUDHARY)**

**(a) : The evidence on record in the Gurudaspur terror attack investigation indicates that the three terrorists entered into India from Pakistan.**

**(b) : There was no specific intelligence regarding this terror attack. However, general intelligence inputs about cross border infiltration was being shared amongst intelligence/security agencies on a regular basis, through the platform of Multi Agency Centre (MAC) and Subsidiary Multi Agency Centre (SMAC).**

**(c) & (d) : The investigation in this regard is still continuing and it would be premature to disclose details.**

**(e) : The Government of India is administering a Scheme for providing assistance for the sustenance and maintenance of the families of the civilian victims of terrorist/communal/naxal violence with effect from 1.4.2008. Under the scheme, a financial assistance of Rs. 3 lakh is given for each death or permanent incapacitation to the affected family and this amount is paid by the State Government and reimbursed by the Central Government. No proposal for providing assistance (reimbursement) under this Scheme in relation to the above incident of terror attack has been received from the State Government. However, the State Governments concerned also provide compensation to victims of terror attack under their schemes/rules.**

**(f) : To counter the problem of cross-border infiltration and to enhance security in the border areas, the Government of India, in coordination with the State Governments concerned, has adopted a multi-pronged approach, which includes, inter-alia, strengthening of border management through multi-tiered deployment along international borders / Line of Control and infiltration routes, construction of border fencing, improved use of technology, better intelligence and operational coordination, synergizing intelligence flow to check infiltration and proactive action against terrorists within the country.**

\*\*\*\*\*